

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 291 of 2013

Dated : 22nd November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Azure Power (Gujarat) Pvt. Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das**

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R.2

ORDER

Admit. Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 05.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **05.12.2013** along with Appeal Nos. 234, 235 & 236 of 2013.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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